SHRI A. D. MANI: With reference to the answer given by the Minister just now, I should like to ask him whether his attention has been drawn to the fact that for minor traffic violations some of the cyclists have been fined Rs. 50—70? It is open to the prosecution to suggest that the fines should not be so severe or excessive. Why did the prosecution not make this suggestion?

SHRI R. M. HAJARNAVIS: It is for the court, Sir. I do not think we have asked for any particular kind of punishment.

MR. CHAIRMAN: I do not think the hon. Member wishes to make a suggestion to interfere with the judiciary.

SHRI FARIDUL HAQ ANSARI: Is the hon. Minister aware that in areas where double track is provided, one for the pedestrians and one for the cyclists, especially in the areas where Members of Parliament live, both the tracks are monopolised by Members' ears?

SHRI R. M. HAJARNAVIS: If that happens, I am quite sure that traffic police will take notice of it.

♦494. [The questioner (Shri Dha-nanjoy Mohanty) was absent. For answer, vide cols. 3430-31 infra.]

*495. [The questioner (Shri R. N. Kakati) was absent. For answer, •ride col. 3431 infra.]

ADVANCE INCREMENTS TO PH.D. QUALIFIED LECTURERS OF THE DELHI UNIVERSITY COLLEGES

•496. SHRI V. M. CHORDIA: Will the Minister of EDUCATION be pleased to refer to the answer given to Starred Question No. 114 in the Rajya Sabha on the 25th April, 1963 and state:

(a) whether the University Grants Commission in consultation with the Ministry of Education have advised the University of Delhi and other Central Universities to give two advance increments to the Ph.D. qualified lecturers in the affiliated colleges; and

(b) if so, what are the details of the advice so given?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) No, Sir.

(b) Does not arise.

श्री विमलकुमार मन्नालालजी चौरड़िया: क्या श्रीमान् यह बतलाने की कृपा करेंगे कि क्यां इसके बारे में कोई योजना विचारा-धीन थी ?

SHRI HUMAYUN KABIR: No scheme was under consideration. But actually in 1952 on a move from the then Ministry of Education the University of Delhi used to give two advance increments to those who obtained the Ph.D. But today that scheme is no longer necessary.

श्री विमलकुमार मन्नालालजी चौरिड्या: तो यह स्कीम बन्द करने का कारण क्या है ग्रीर कब से यह बन्द की गई?

SHRI HUMAYUN KABIR: Sir, the reasons are very simple. The first if that the scales of salaries of the teachers have been considerably improved. In place of about Rs. 200 in those days, the scale now starts at Rs. 400. The other reason is that in those days, in order to encourage people *10* take Ph.D., advance increments were given. Nowadays most of the teachers already have the Ph.D.

CEMENT FACTORY AT RAJBAN (H.P.)

- *497. SHRI SHIVA NAND RAMAUL: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to refer to the reply given to Starred Question No. 389 in the Rajya Sabha on the 14th March, 1963 and state:
- (a) whether the negotiations going on with a certain party for setting up a cement factory at Rajban in Hima-chal Pradesh have matured; and
 - (b) if so, the results thereof?

THE DEPUTY MINISTER IN THI MINISTRY OF STEEL AND HEAVY INDUSTRIES (SHRI P. C. SETHI): (a) and (b) The Central Government are not carrying on any negotiations with any party for setting up a cement factory at Rajban. An application under the Industries (Development and Regulation) Act, 1951 received from a private party for grant of licence for setting up a cement factory at Rajban is being examined in consultation with the Government of Himachal Pradesh. The final recommendation of the Himachal Pradesh Government is awaited.

PROMOTION TO THE POSTS OF U.D.Cs. IN THE DELHI ADMINISTRATION

- *498. DR. JAWAHARLAL ROHAT-GI: Will the Minister of HOME AFFAIRS be pleased to refer to the answer given to Unstarred Question No. 325 in the Rajya Sabha on the 2nd May, 1963 and state:
- (a) whether Government have since taken any decision regarding promotion to the posts of U.D.Cs. in the Delhi Administration; and
- (b) if so, what is that decision and when directions were issued to the Delhi Administration for its implementation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) Yes.

- (b) It has been decided that the Delhi Administration should continue direct recruitment to 2|3rd vacancies in the posts of Upper Division Clerks. Orders *to* ithis effect were communicated to the Administration on the 17th May, 1963.
- DR. JAWAHARLAL ROHATGI: May I know the number of L.DCs. in the Delhi Administration who have put in more than ten years of service and have not yet been promoted as U.D.Cs.?

- SHRI R. M. HAJARNAVIS: That detail is not with me. H the hon. Member writes to me, I will certainly give the information.
- DR. JAWAHARLAL ROHATGI: How many years of service is required f/r promotion as U.D.C.?
- SHRI R. M. HAJARNAVIS: I am sorry even that information is not with me.
- DR. JAWAHARLAL ROHATGI: How many L.D.Cs. have been promoted in 1963? I would like to know on what basis they were promoted and whether seniority has been taken into consideration.
- MR. CHAIRMAN: The Minister has not gat all that information.
- SHRI R. M. HAJARNAVIS: If he writes to me I will give him all the information and if he has any particular case in mind, I will look into it.
- *499. [The questioner (Shri S'*ndar Mani Patel) was absent. For answer, vide col. 3431 infra.]

SCHEMES FOR THE EDUCATION OF BLIND CHTLDERN

- *500. SHRI SIT ARAM JAIPURIA: Will the Minister of EDUCATION be pleased to state:
- (a) the main features of the scheme drawn up at the second Asian Conference held in Malaya in June, 1963 for the education and rehabilitation of blind children:
- (b) when the scheme will come into force in India; and
- (c) what expenditure it will entail and what foreign assistance will be required for this purpose?
- THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) The Conference did not draw up any scheme but only indicated broadly that integrated or open education of